# GOVERNMENT OF INDIA MINISTRY OF COMMERCE & INDUSTRY DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE

#### **LOK SABHA**

STARRED QUESTION NO. 444. TO BE ANSWERED ON WEDNESDAY, THE 24<sup>TH</sup> JULY, 2019.

#### START-UP INDIA SCHEME

#### \*444. SHRI SAPTAGIRI SANKAR ULAKA:

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state: वाणिज्य एवं उदयोग मंत्री

- (a) the salient features of the start-up India Scheme and the number of registrations done under this scheme since its inception across the country, State/ UT-wise;
- (b) the details of the funds sanctioned, allocated and utilised and the targets set/achieved thereunder so far, State/ UT-wise;
- (c) the details of the State Governments which have formulated start-up policies in their respective States at present;
- (d) the names of the top five States with the highest number of registrations and execution of start-ups in the country; and
- (e) the number of registrations done under the scheme during the last two years in the State of Odisha?

#### **ANSWER**

वाणिज्य एवं उद्योग मंत्री (श्री पीयूष गोयल) THE MINISTER OF COMMERCE & INDUSTRY (SHRI PIYUSH GOYAL)

(a) to (e): A Statement is laid on the Table of the House.

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### STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 444 FOR ANSWER ON $24^{TH}$ JULY, 2019

- (a): Startup India initiative was announced by the Prime Minister of India on 15<sup>th</sup> August, 2015. The flagship initiative has an objective to build a strong ecosystem for nurturing innovation and Startups in the country that will drive sustainable economic growth and generate large scale employment opportunities. Further to this, an Action Plan for Startup India was unveiled by the Prime Minister of India on 16th January 2016. The action plan comprises of 19 action items spanning across areas such as "Simplification and handholding", "Funding support and incentives" and "Industry-academia partnership and incubation". Salient features of these action points are at Annexure I. Since its inception, 20,028 Startups across the country have been recognised by Department for Promotion of Industry and Internal Trade (DPIIT) as on 16.07.2019. The State-wise number of recognized Startups is at Annexure II.
- (b): Government of India has established a Fund of Funds for Startups (FFS) with corpus of Rs. 10,000 crores, to meet the funding needs of startups. DPIIT is the monitoring agency and Small Industries Development Bank of India (SIDBI) is the operating agency for FFS. The total corpus of Rs. 10,000 crores is envisaged to be provided over the 14<sup>th</sup> and 15<sup>th</sup> Finance Commission cycles based on progress of the scheme and availability of funds. As on July 10, 2019, SIDBI has committed Rs 3123.20 crore to 47 SEBI registered Alternative Investment Funds (AIFs). These funds have raised a corpus fund of INR 25,728 crore. Further, the AIFs have invested a total of Rs. 1,701.03 crore into 254 startups out of which Rs. 512.57 crore have been drawn from Fund of Funds for Startups. State/UT-wise details of funds invested by the AIFs are at Annexure III.
- (c): A total of 26 States/UTs have notified and operational startup policies. The list of States/UTs with startup policies are provided at Annexure IV.
- (d): The details of top five States with highest number of recognised startups under Startup India initiative are at Annexure V.
- (e): A total of 311 start-ups from Odisha have been recognized by DPIIT till 30<sup>th</sup> June 2019.

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### ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA STARRED QUESTION NO. 444 FOR ANSWER ON 24.07.2019

#### Salient features of Startup India action plan

- Compliance Regime based on Self-Certification with an objective to reduce the regulatory burden on Startups thereby allowing them to focus on their core business and keep compliance cost low.
- 2. Startup India Hub with an objective to create a single point of contact for the entire Startup ecosystem and enable knowledge exchange and access to funding.
- Rolling out of Mobile App and Portal with an objective to serve as the single platform for Startups for interacting with Government and Regulatory Institutions for all business needs and information exchange among various stakeholders.
- 4. Legal Support and Fast-tracking Patent Examination at Lower Costs with an objective to promote awareness and adoption of IPRs by Startups and facilitate them in protecting and commercializing the IPRs by providing access to high quality Intellectual Property services and resources, including fast-track examination of patent applications and rebate in fees.
- 5. Relaxed Norms of Public Procurement for Startups with an objective to provide an equal platform to Startups across sectors vis-à-vis the experienced entrepreneurs/ companies in public procurement.
- Faster Exit for Startups with an objective to make it easier for Startups to wind up operations.
- 7. Providing Funding Support through Fund of Funds with a Corpus of RS. 10,000 crores with an objective to provide funding support for development and growth of innovation driven enterprises.
- 8. Credit Guarantee fund for Startups with objective to catalyze entrepreneurship by providing credit to innovators across all sections of society.
- **9.** Tax Exemptions on Capital Gains with an objective to promote investments into Startups by mobilizing the capital gains arising from sale of capital assets.
- **10. Tax Exemptions to startups for 3 Years** with an objective to promote the growth of Startups and address working capital requirements.
- 11. Tax Exemption on Investments above Fair Market Value with an objective to encourage seed-capital investment in Startups.
- 12. Organizing Startup Fests for Showcasing Innovation and Providing a Collaboration Platform with an objective to galvanize the Startup ecosystem and to provide national and international visibility to the Startup ecosystem in India.
- 13. Launch of Atal Innovation Mission (AIM) with an objective to serve as a platform for promotion of world-class Innovation Hubs, Grand Challenges, Startup businesses and other self-employment activities, particularly in technology driven areas.
- **14.** Harnessing Private Sector Expertise for Incubator Setup with an objective to ensure professional management of Government sponsored / funded incubators, Government will create a policy and framework for setting-up of incubators across the country in public private partnership.
- **15. Building Innovation Centers at National Institutes** with an objective to propel successful innovation through augmentation of incubation and R&D efforts.

- 16. Setting up of 7 New Research Parks Modelled on the Research Park Setup at IIT Madras with an objective to propel successful innovation through incubation and joint R&D efforts between academia and Industry.
- 17. Promoting Startups in the Biotechnology Sector with an objective to foster and facilitate bio-entrepreneurship.
- **18.** Launching of Innovation Focused Programs for Students with an objective to foster a culture of innovation in the field of Science and Technology amongst students.
- **19. Annual Incubator Grand Challenge** with an objective to support creation of successful world class incubators in India.

### ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA STARRED QUESTION NO. 444 FOR ANSWER ON 24.07.2019

#### Number of recognized Startups under Startup India initiative (State/UT wise)

S. No.	State/UT	No. of Recognised Startups
1	Andaman and Nicobar Islands	6
2	Andhra Pradesh	336
3	Arunachal Pradesh	3
4	Assam	142
5	Bihar	263
6	Chandigarh	79
7	Chhattisgarh	258
8	Dadra and Nagar Haveli	4
9	Daman and Diu	2
10	Delhi	2,634
11	Goa	82
12	Gujarat	1,026
13	Haryana	1,096
14	Himachal Pradesh	40
15	Jammu and Kashmir	86
16	Jharkhand	161
17	Karnataka	2,938
18	Kerala	883
19	Madhya Pradesh	554
20	Maharashtra	3,783
21	Manipur	14
22	Meghalaya	4
23	Mizoram	3
24	Nagaland	8
25	Odisha	352
26	Pondicherry	23
27	Punjab	149
28	Rajasthan	557
29	Sikkim	2
30	Tamil Nadu	1,038
31	Telangana	1,116
32	Tripura	6
33	Uttar Pradesh	1,621
34	Uttarakhand	164
35	West Bengal	595
Grand Total		20,028

### ANNEXURE REFERRED TO IN REPLY TO PART (b) OF LOK SABHA STARRED QUESTION NO. 444 FOR ANSWER ON 24.07.2019

### State-wise distribution of investment made by AIFs under Fund of Funds for Startups

State	No of Startups Invested in	Investment made by AIFs in Rs. (in crore)
Karnataka	79	538.3
Maharashtra	69	489.0
Delhi	46	252.9
Haryana	12	120.5
Tamil Nadu	10	88.3
Kerala	8	10.9
Telangana	6	28.2
Rajasthan	5	40.3
Uttar Pradesh	5	47.6
Madhya Pradesh	4	5.1
west bengal	4	48.8
Foreign entity	2	2.7
Gujarat	1	3.1
Punjab	1	14.5
Telengana	1	10.5
Uttarakhand	1	0.2
Total	254	1,701

### ANNEXURE REFERRED TO IN REPLY TO PART (c) OF LOK SABHA STARRED QUESTION NO. 444 FOR ANSWER ON 24.07.2019

#### States/Union Territories in which Startup policies have been formulated

- 1. Andaman and Nicobar Islands
- 2. Andhra Pradesh
- 3. Assam
- 4. Bihar
- 5. Chhattisgarh
- 6. Goa
- 7. Gujarat
- 8. Haryana
- 9. Himachal Pradesh
- 10. Jammu and Kashmir
- 11.Jharkhand
- 12.Karnataka
- 13.Kerala
- 14. Madhya Pradesh
- 15.Maharashtra
- 16.Odisha
- 17.Rajasthan
- 18. Telangana
- 19. Uttar Pradesh
- 20. Uttarakhand
- 21.West Bengal
- 22. Tamil Nadu
- 23. Manipur
- 24. Punjab
- 25. Sikkim
- 26. Nagaland

### ANNEXURE REFERRED TO IN REPLY TO PART (d) OF LOK SABHA STARRED QUESTION NO. 444 FOR ANSWER ON 24.07.2019

## Details of Top five States in the country with highest number of recognized Startups uder Startup India initiative

S.No.	State	No. of Recognized Startups
1	Maharashtra	3,783
2	Karnataka	2,938
3	Delhi	2,634
4	Uttar Pradesh	1,621
5	Telangana	1,116

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